



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,17th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
48	WA/361/2022 CAVT. NO.13312/022, B/O, WITH CAVT./1331/2022	M/S GAURIPUR COOP <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. K N CHOUDHURY SC, CO OP GA, ASSAM MS. A TALUKDAR S BORA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3383/2022 <b>in</b> WA/361/2022	M/S GAURIPUR COOP <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. K N CHOUDHURY SC, CO OP GA, ASSAM MS. A TALUKDAR S BORA FOR CAVEATOR
<b>ORDERS</b>				
49	PIL(Suo Moto)/10/2018 FIXED	X X X <b>Versus</b> IN RE THE STATE OF ASSAM AND 102 ORS.	MR. T J MAHANTA	MS C MEDHI (R-5-90) MR G N SAHEWALLA (R-91) GA, ASSAM MR. M A SHEIKH (R-5-90) MR H K SARMA (R-91) MR. P DEKA ((R-91) MR. A CHETIA (R-91) MS F INTAZ (R-5-90) MS K BHATTACHARYYA (R-91)
	<b>WITH</b> I.A.(Civil)/3207/2022 <b>in</b> PIL(Suo Moto)/10/2018	KESHAB BARMAN AND 153 ORS. <b>Versus</b> IN RE THE STATE OF ASSAM AND 89 ORS	MR. K N CHOUDHURY MR. T DEURI P. DEKA P. DEKA	MR. T J MAHANTA GA, ASSAM SC, REVENUE
	<b>WITH</b> I.A.(Civil)/3222/2022 <b>in</b> PIL(Suo Moto)/10/2018	ARABINDA BAISHYA AND 33 ORS <b>Versus</b> IN RE THE STATE OF ASSAM AND 89 ORS.	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. T DEURI MR. G HUSSAIN P. DEKA	MR. T J MAHANTA GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 17/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
5)	MR. R P SINGH	15-11-2022	To	25-11-2022
6)	MR I AHMED	14-11-2022	To	18-11-2022
7)	MS. S SARMA	12-11-2022	To	04-12-2022
8)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
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11)	MR B P BORAH	14-11-2022	To	17-11-2022
12)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
13)	MR. S K SINGH	14-11-2022	To	25-11-2022
14)	MS. M PAUL	15-11-2022	To	18-11-2022
15)	DR. R SARMAH	15-11-2022	To	18-11-2022
16)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
17)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
18)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
19)	MR. J P SHARMA	21-11-2022	To	22-11-2022
20)	MR. M MAHANTA	17-11-2022	To	18-11-2022



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**[ For Thursday,17th November 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ADMISSION

22	WP(C)/7228/2022 FIXED, CONNECTED WITH ITEM NO. 2 IN THE DAILY CAUSE LIST	MANOJ KR. DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR I RAFIQUE MS A AFREEN MS. R. R. SAIKIA	DY.S.G.I.
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### HEARING

23	WP(C)/815/2014 FIXED	RAJIB LAHON <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S N SARMA MR D K DAS MR.U K NAIR MRA CHANDRAN MR H BETALA MR. T DOLEY	GA, ASSAM SC, PERSONNEL DEPT. SC, FINANCE
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LEAVE NOTE OF ADVOCATES FOR 17/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
5)	MR. R P SINGH	15-11-2022	To	25-11-2022
6)	MR I AHMED	14-11-2022	To	18-11-2022
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11)	MR B P BORAH	14-11-2022	To	17-11-2022
12)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
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18)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
19)	MR. J P SHARMA	21-11-2022	To	22-11-2022
20)	MR. M MAHANTA	17-11-2022	To	18-11-2022



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**[AT 2:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 4**

**[THIS BENCH WILL SIT AT 2:00 PM**

**RESPECTIVE SINGLE BENCHES WILL SIT  
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**JUDGMENT**

1	Review.Pet./190/2019 WP(C) 2459/2017(D/O)	BASANA SHILL <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. G BORAH	MRS. L DEVI(SC, NRC) MR. P S BHATTACHARYYA(CGC) MS U DAS(GA, ASSAM) SC, A.S.G.I. MR. G SARMA(SC, F.T) MR. AI ALI(SC, ECI)
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LEAVE NOTE OF ADVOCATES FOR 17/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
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18)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
19)	MR. J P SHARMA	21-11-2022	To	22-11-2022
20)	MR. M MAHANTA	17-11-2022	To	18-11-2022



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 4**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CIVIL BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
70	WP(C)/7332/2022 FIXED AT 10:30 A.M.	BHUMIKA DAS (MINOR) AND 10 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MD. I H KHAN MR A ALIM SK	GA, ASSAM DY.S.G.I.
<b>ADMISSION</b>				
71	WP(C)/771/2016 FIXED	MD. GOLENUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR A R BHUYAN	SC, SECONDARY EDUCATION GA, ASSAM
72	WP(C)/511/2022 B/O	MINAKSHI CHOUDHURY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, SEC. EDU.
73	WP(C)/5479/2022 FIXED	SANTOSH KR BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE SC, BTC
<b>ORDERS</b>				
74	WP(C)/3782/2022 FIXED	HAM AK RURAL DEVELOPMENT FOUNDATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU SC, U G C SC, G U

LEAVE NOTE OF ADVOCATES FOR 17/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
16	WP(C)/7338/2022 B/O	ARABINDA BAISHYA AND 33 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. T DEURI MR. G HUSSAIN MS T WAPANGLA P. DEKA	SC, MINES AND MINERALS GOVT OF ASSAM GA, ASSAM SC, REVENUE
<b>ADMISSION</b>				
17	WP(C)/7585/2017 FIXED	M/S. CHENIMAI TEA COMPANY <b>Versus</b> ASSAM GAS COMPANY LTD and ANR.	MR. S DEKA MR.B DUTTA MS.J BORO MR.D TUMUNG	K H CHOUDHURY, SR.ADV. MR. SK MUKTAR
<b>ORDERS</b>				
18	I.A.(Civil)/3373/2022 B/O in WP(C)/1361/2022 <b>WITH</b> WP(C)/1361/2022	DUKHAHARAN RAUT <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
19	I.A.(Civil)/3376/2022 CONNECTED WITH ITEM NO. 4 IN THE DAILY CAUSE LIST in WP(C)/2222/2022	DUKHAHARAN RAUT <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
20	I.A.(Civil)/3377/2022 B/O in WP(C)/3715/2020 <b>WITH</b> WP(C)/3715/2020	ABDUL JALIL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR M M ZAMAN	GA, ASSAM SC, AFDC
20	I.A.(Civil)/3377/2022 B/O in WP(C)/3715/2020 <b>WITH</b> WP(C)/3715/2020	MONMIL BORO AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
		MONMIL BORO AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM MS. S SARMA, GA, ASSAM SC, REVENUE



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LEAVE NOTE OF ADVOCATES FOR 17/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
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20)	MR. M MAHANTA	17-11-2022	To	18-11-2022



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 6**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP ADDITIONAL  
HEARING CAUSELIST DATED 07-11-2022  
TO 22-12-2022(RELATING TO SPECIAL  
DIVISION BENCH),ALONG WITH THE  
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO  
REMAIN PRESENT WHILE TAKING MATTERS  
OF THE ADDITIONAL HEARING CAUSELIST**

**THIS BENCH WILL SIT AFTER RISING OF THE SINGLE  
BENCH OF HONOURABLE MR. JUSTICE S.SHYAM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
11	Crl.A./82/2020 PART-HEARD, WITH LCR 4 FILES, FIXED	SRI JOYRAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MS. B BHUYAN,Ld APP,Assam PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 17/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
20	WP(C)/121/2019 PART-HEARD, BY SLIP	DEBASHIS PUZARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA MR. S P SHARMA MS. U SARMA	GA, ASSAM MR R DHAR (SC, PWD)
<b>ORDERS</b>				
21	WP(C)/3661/2022 PART-HEARD BY SLIP	NIBHA PATHAK <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR N AHMED MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	SC, P AND R.D. MR. M SARANIA (R-6,7,9) MR H MEDHI (R-6,7,9)
	<b>WITH</b> I.A.(Civil)/2035/2022 <b>in</b> WP(C)/3661/2022	NIBHA PATHAK <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MS. S B CHOUDHURY	SC, P AND R.D. GA, ASSAM
22	WP(C)/2112/2022	TAPAN TALUKDAR AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M SARANIA MR H MEDHI MS N BISHAYA MS N RAI MS N N SHARMA MR. A SARANIA	SC, P AND R.D. GA, ASSAM
23	WP(C)/1686/2014 WITH LCR, PERSONAL APPEARANCE, FIXED	KESHAB BORAH <b>Versus</b> THE MANAGEMENT OF BETJAN TEA ESTATE and 2 ORS	MR. S N TAMULI	MR. B BARUAH (R-1) MR S HUSSAIN (R-1)

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LEAVE NOTE OF ADVOCATES FOR 17/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
5)	MR. R P SINGH	15-11-2022	To	25-11-2022
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9)	MR J CHOPRA	21-11-2022	To	25-11-2022
10)	MR. A DUTTA	14-11-2022	To	21-11-2022
11)	MR B P BORAH	14-11-2022	To	17-11-2022
12)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
13)	MR. S K SINGH	14-11-2022	To	25-11-2022
14)	MS. M PAUL	15-11-2022	To	18-11-2022
15)	DR. R SARMAH	15-11-2022	To	18-11-2022
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17)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
18)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
19)	MR. J P SHARMA	21-11-2022	To	22-11-2022
20)	MR. M MAHANTA	17-11-2022	To	18-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,17th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CIVIL BENCH-I(RSA AND  
RFA)),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
8	CRP(IO)/274/2022 B/O	TONMOY BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM SC, ASEC
<b><u>ORDERS</u></b>				
9	I.A.(Civil)/3102/2022 FIXED in El.Pet./5/2021 <b>WITH</b> El.Pet./5/2021	KARIM UDDIN BARBHUIYA <b>Versus</b> ANAMUL HAQUE  ANAMUL HAQUE <b>Versus</b> KARIM UDDIN BARBHUIYA	MR. K P PATHAK MR. R BORA Mr. A Baruah  MR D K MISHRA MR. M NATH MR. B PRASAD MR. A BHATTACHARJEE MR. D J KAPIL N ISLAM	MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL  MR H I CHOUDHURY MR. K P PATHAK MR. R BORA Mr. A Baruah
	<b>WITH</b> I.A.(Civil)/241/2022 in El.Pet./5/2021	KARIM UDDIN BARBHUIYA <b>Versus</b> ANAMUL HAQUE	MR. K P PATHAK Mr. A Baruah	MR. N ISLAM
	<b>WITH</b> I.A.(Civil)/242/2022 in El.Pet./5/2021	KARIM UDDIN BARBHUIYA <b>Versus</b> ANAMUL HAQUE	MR. K P PATHAK Mr. A Baruah	
<b><u>HEARING</u></b>				
10	CRP/101/2022 FIXED	PRABINDRA KUMAR BORDOLOI <b>Versus</b> MAMONI DEKA	MR H NATH MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS

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LEAVE NOTE OF ADVOCATES FOR 17/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
5)	MR. R P SINGH	15-11-2022	To	25-11-2022
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11)	MR B P BORAH	14-11-2022	To	17-11-2022
12)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
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14)	MS. M PAUL	15-11-2022	To	18-11-2022
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17)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
18)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
19)	MR. J P SHARMA	21-11-2022	To	22-11-2022
20)	MR. M MAHANTA	17-11-2022	To	18-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,17th November 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### ORDERS

10	W.P.(CrI.)/22/2022 PART-HEARD, FIXED	SUBHRA JYOTI BHARALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D DAS SR. ADV MR A JAIN MR S DAS MR. K MOHAMMED	SC, ED ASSTT.S.G.I.
	<b>WITH</b> I.A.(CrI.)/327/2022 <b>in</b> W.P.(CrI.)/22/2022	SUBHRA JYOTI BHARALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. D DAS SR. ADV MR S DAS MR. K MOHAMMED	SC, ED ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 17/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
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18)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022



19)	MR. J P SHARMA	21-11-2022	To	22-11-2022
20)	MR. M MAHANTA	17-11-2022	To	18-11-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**SUPPLEMENTARY CAUSELIST**

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**[ For Thursday,17th November 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**HEARING**

8	I.A.(Civil)/2062/2019 WITH LCR, FIXED in MFA/155/2019	UNION OF INDIA <b>Versus</b> M/S MEGHA TECHNICAL AND ENGINEERING PVT. LTD.	MR. B SARMAH	
	<b>WITH</b> MFA/155/2019	UNION OF INDIA <b>Versus</b> M/S MEGHA TECHNICAL AND ENGINEERING PVT. LTD.	MR. B SARMAH MR G GOSWAMI	MR. K P MAHESWARI MS. M SHARMA MS. N HUSSAIN

LEAVE NOTE OF ADVOCATES FOR 17/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
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19)	MR. J P SHARMA	21-11-2022	To	22-11-2022
20)	MR. M MAHANTA	17-11-2022	To	18-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,17th November 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CEL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
65	Bail Appln./2948/2022 FIXED	TUPEN MEDHI <b>Versus</b> THE STATE OF ASSAM	MR. N N JHA MS M SAHOO	PP, ASSAM
66	Bail Appln./3089/2022 B/O	ANAR HUSSAIN @ RAHUL <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR. R ISLAM MR S ISLAM	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
67	Bail Appln./2375/2022 FIXED	RAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	H A AHMED MR. R ALI DR. R HOQUE	PP, ASSAM
68	Bail Appln./2916/2022 FIXED	GOBINDA NATH @ DHANMONI <b>Versus</b> THE STATE OF ASSAM	MR P BHARDWAJ MR. D J BORAH	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
69	AB/3011/2022 FIXED	CHOW HINAYA MUNGLANG <b>Versus</b> THE STATE OF ARUNACHAL PRADESH	MR H K NATH	PP, A P
70	AB/3045/2022 FIXED	MONSOOR AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
71	AB/3148/2022 FIXED.	MOIDUL ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH	PP, ASSAM
72	AB/3149/2022 FIXED	DR. SARAT KUMAR DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	PP, ASSAM
73	AB/3150/2022 FIXED.	AZGAR AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
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20)	MR. M MAHANTA	17-11-2022	To	18-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Thursday,17th November 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.APP.),  
FROM ITEM NOS.1-35), ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
51	Bail Appln./2959/2022 (AT 2:00 PM), FIXED	MAHABIR JAIN SHYAMSUKHA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR. A M BORA MR. D K BAIDYA MR. R BARTHAKUR MR. M S HUSSAIN	SC, CBI
<b>MOTION</b>				
52	Crl.Pet./1140/2022 FIXED	TILAK SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. N DEKA MS. S DAS	PP, ASSAM
53	AB/3366/2022 FIXED	MANJU BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR D TALUKDAR MR H RAHMAN MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
<b>ADMISSION</b>				
54	Crl.Rev.P./11/2022 PART-HEARD, FIXED	NANDKISHORE BASFORE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MR. H KALITA (r-2) PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/11/2022 <b>in</b> Crl.Rev.P./11/2022	NANDKISHORE BASFORE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	PP, ASSAM
	<b>WITH</b>			
55	Crl.Pet./598/2021	NANDKISHORE BASFORE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D CHOUDHURY MR M CHOUDHURY MR S DIFUSA MR N RAY	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
56	Bail Appln./307/2022 WITH CASE DIARY, FIXED	PADAM BAHADUR SONAR @ RAJEN SONAR <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM

57	Bail Appln./2895/2022 FIXED	BUBUL AHMED <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED K SHIKDER	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
58	AB/3179/2022 FIXED	AMOL DHONDU MEDHEKAR <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION	MR S BORTHAKUR MR. P. SINGHA	SC, CBI
<b><u>ORDERS</u></b>				
59	I.A.(CrI.)/783/2019 FIXED in CrI.A./7554/2019	DR. DEEPAK KUMAR GOGOI <b>Versus</b> SMTI. TULIKA GOGOI	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MS. S NEWAR	MR. A M BORA MR. S C KEYAL MS. C CHOUDHURY MR. V A CHOWDHURY MS P DASGUPTA MS S DAS
<b>WITH</b>				
	CrI.A./7554/2019 (Filing Number)	DR. DEEPAK KUMAR GOGOI <b>Versus</b> SMTI. TULIKA GOGOI		
<b><u>HEARING</u></b>				
60	CrI.Pet./1227/2018 FIXED	VIMAL AGRAWAL AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D DAS MR H NATH R SARMAH MR. K MOHAMMAD	MR. S CHETIA (R2) MR. A GOYAL (R2) MR. A CHOUDHURY (R2) PP, ASSAM
<b>WITH</b>				
61	CrI.Pet./1230/2018	NITIN AGRAWAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. H NATH MR D DAS R SARMAH MR. K MOHAMMED	MR. A GOYAL (R2) MR. J P MORE (R2) PP, ASSAM
62	CrI.Pet./742/2022 WITH LCR, FIXED	SIDDARTH MUNDRA AND ANR <b>Versus</b> STEEL TRADERS	MR. R HUSSAIN MRS. S ROY MR A A AHMED	MR. D CHAKRABARTY MS. J DEKA

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LEAVE NOTE OF ADVOCATES FOR 17/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
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9)	MR J CHOPRA	21-11-2022	To	25-11-2022
10)	MR. A DUTTA	14-11-2022	To	21-11-2022
11)	MR B P BORAH	14-11-2022	To	17-11-2022
12)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
13)	MR. S K SINGH	14-11-2022	To	25-11-2022
14)	MS. M PAUL	15-11-2022	To	18-11-2022
15)	DR. R SARMAH	15-11-2022	To	18-11-2022
16)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
17)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
18)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
19)	MR. J P SHARMA	21-11-2022	To	22-11-2022
20)	MR. M MAHANTA	17-11-2022	To	18-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,17th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
22	WP(C)/5470/2021 PART-HEARD, FIXED	BIJAY BORAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. R BORUAH MR. B GOGOI	GA, ASSAM
	<b>WITH</b>			
23	WP(C)/5206/2021	TIKENDRA MILI AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. R BORUAH	GA, ASSAM
	<b>WITH</b>			
24	WP(C)/5641/2021	DHARANI TAID AND 64 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
	<b>WITH</b>			
25	WP(C)/5956/2021	PRABHAT SAIKIA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. R BORUAH MR. B GOGOI	GA, ASSAM
	<b>WITH</b>			
26	WP(C)/5994/2021	SATYEN BARUAH @ SATYANYA BARUAH AND 18 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR K M BORA	GA, ASSAM
	<b>WITH</b>			
27	WP(C)/6070/2021	MADHABI PAUL AND 11 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b>			
28	WP(C)/6107/2021	MRINAL KANTI RAY AND 18 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR. M ISLAM H M ALI	GA, ASSAM
	<b>WITH</b>			
29	WP(C)/6181/2021	PARIKHIT MILI AND 8 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM C.G.C.
	<b>WITH</b>			
30	WP(C)/6544/2021	PANIRAM DAS AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM



31	<b>WITH</b> WP(C)/6815/2021	BIPIN SAIKIA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MR K M BORA	GA, ASSAM
32	<b>WITH</b> WP(C)/6933/2021	RAM CHANDRA SAHA AND 4 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MR. S S ROY ASSTT.S.G.I.
33	<b>WITH</b> WP(C)/7066/2021	PRADIP MEDHI AND 43 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M BISWAS MS M DAS	GA, ASSAM
34	<b>WITH</b> WP(C)/7357/2021	PUNESWAR KACHARI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA	GA, ASSAM
35	<b>WITH</b> WP(C)/34/2022	MD. MOKTAR ALI AND 4 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM ASSTT.S.G.I.
36	<b>WITH</b> WP(C)/253/2022	HIRALAL DEY AND 10 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM ASSTT.S.G.I.
37	<b>WITH</b> WP(C)/365/2022	KHITISH DAS AND 11 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. DITUL DAS MR. R RAHMAN	GA, ASSAM SC, BTC ASSTT.S.G.I.
38	<b>WITH</b> WP(C)/462/2022	RUP KUMAR MONDAL AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI MS S DAS	GA, ASSAM
39	<b>WITH</b> WP(C)/501/2022	ABDUL RAHMAN LASKAR AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR F A LASKAR	GA, ASSAM
40	<b>WITH</b> WP(C)/506/2022	REKHA SAIKIA AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J BARMAN	GA, ASSAM
41	<b>WITH</b> WP(C)/521/2022	ALBOR HUSSAIN LASKAR AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H I CHOUDHURY MR S BORTHAKUR G UDDIN MS. P ADHIKARI MR P H KONWAR	GA, ASSAM
42	<b>WITH</b> WP(C)/623/2022	JAKIR HUSSAIN AND 22 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MR. B DEKA (R-1) ASSTT.S.G.I.
43	<b>WITH</b> WP(C)/693/2022	NANDITA BANGTHAI AND 9 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MRS. R DEVI ASSTT.S.G.I.
44	<b>WITH</b> WP(C)/695/2022	ARUN BORA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM MR. S S ROY (R-7)
45	<b>WITH</b> WP(C)/696/2022	BHASKAR NANDI AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M ISLAM H M ALI	GA, ASSAM
46	<b>WITH</b> WP(C)/836/2022	MD. ISMAIL ALI BARBHUIYA AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM

47	<b>WITH</b> WP(C)/1077/2022	ASAD AHMED MAZUMDER AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	GA, ASSAM
48	<b>WITH</b> WP(C)/1165/2022	XXXX AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM MR. B DEKA (R-5) ASSTT.S.G.I.
49	<b>WITH</b> WP(C)/1593/2022	MILON BORAH AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M BISWAS MS M DAS	GA, ASSAM
50	<b>WITH</b> WP(C)/1693/2022	AJIT HAZARIKA AND 18 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM
51	<b>WITH</b> WP(C)/1949/2022	DANESWAR SARMAH AND 13 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	R RAHMAN MR. M ISLAM	GA, ASSAM ASSTT.S.G.I.
52	<b>WITH</b> WP(C)/1950/2022	PUNARAM BORA AND 31 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
53	<b>WITH</b> WP(C)/2008/2022	MADHAB NATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA MR. R S MISHRA MR K J SAIKIA	GA, ASSAM
54	<b>WITH</b> WP(C)/2022/2022	NABIN BORA AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. P K SAHARIA MS S DAS MR. I U CHOWDHURY	GA, ASSAM
55	<b>WITH</b> WP(C)/2047/2022	MIRA DOLEY AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM
56	<b>WITH</b> WP(C)/2159/2022	CHANDAN RAY AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D HUSSAIN MR. R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
57	<b>WITH</b> WP(C)/2302/2022	BHABA BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	GA, ASSAM
58	<b>WITH</b> WP(C)/2402/2022	ANANTA HAZARIKA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS D BORGHAIN MR. P GOHAIN	GA, ASSAM
59	<b>WITH</b> WP(C)/2418/2022	KOREN BASUMATARY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
60	<b>WITH</b> WP(C)/2503/2022	JAYANTA BARMAN AND 18 ORS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. DITUL DAS MR N AHMED	GA, ASSAM ASSTT.S.G.I. SC, BTC
61	<b>WITH</b> WP(C)/3035/2022	MD. AMIR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	GA, ASSAM
62	<b>WITH</b> WP(C)/3057/2022	MD. ABDUL AJIT AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	GA, ASSAM

63	<b>WITH</b> WP(C)/3085/2022	INDRA PRASAD SARMAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR J I MONDAL MR J ISLAM MR A N IQBAL	GA, ASSAM
64	<b>WITH</b> WP(C)/3164/2022	LAKHYADHAR KAMAN AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM
65	<b>WITH</b> WP(C)/3558/2022	ATUL BARUAH AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM
66	<b>WITH</b> WP(C)/3905/2022	BALU RAM DAS AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. S P SHARMA MR. S AHMED	GA, ASSAM
67	<b>WITH</b> WP(C)/3927/2022	MAFIDUL AHMED AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. H ALI	GA, ASSAM
68	<b>WITH</b> WP(C)/4786/2022	PRAMILA BASUMATARY AND 10 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM MR. A K DUTTA ASSTT.S.G.I. SC, BTC
69	<b>WITH</b> WP(C)/5042/2022	ABDUS SAMAD AND ANR. <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM ASSTT.S.G.I.
70	<b>WITH</b> WP(C)/5310/2022	MUSTAFA AHMED MAZUMDER <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. T U LASKAR MR. A T H AHMED MR. A B T HAQUE	GA, ASSAM ASSTT.S.G.I.
71	WP(C)/7224/2021 FIXED	M/S MOHANPUR GPSS LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY G UDDIN MR. R HAZARIKA MS. P ADHIKARI MR. C CHAKRABORTY	GA, ASSAM
72	<b>WITH</b> WP(C)/2332/2022	M/S MOHANPUR GPSS LTD AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY G UDDIN MR H I CHOUDHURY MS. P ADHIKARI MS. P A TALUKDAR	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
5)	MR. R P SINGH	15-11-2022	To	25-11-2022
6)	MR I AHMED	14-11-2022	To	18-11-2022
7)	MS. S SARMA	12-11-2022	To	04-12-2022
8)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
9)	MR J CHOPRA	21-11-2022	To	25-11-2022
10)	MR. A DUTTA	14-11-2022	To	21-11-2022
11)	MR B P BORAH	14-11-2022	To	17-11-2022
12)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
13)	MR. S K SINGH	14-11-2022	To	25-11-2022

14)	MS. M PAUL	15-11-2022	To	18-11-2022
15)	DR. R SARMAH	15-11-2022	To	18-11-2022
16)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
17)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
18)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
19)	MR. J P SHARMA	21-11-2022	To	22-11-2022
20)	MR. M MAHANTA	17-11-2022	To	18-11-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,17th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**ORDERS**

16	Crl.Pet./917/2022 WITH LCR 2 FILES, B/O	RAHUL TIWARI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. PP, ASSAM MR H AGARWAL MR J SINGH MS. D BRAHMA
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LEAVE NOTE OF ADVOCATES FOR 17/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
5)	MR. R P SINGH	15-11-2022	To	25-11-2022
6)	MR I AHMED	14-11-2022	To	18-11-2022
7)	MS. S SARMA	12-11-2022	To	04-12-2022
8)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
9)	MR J CHOPRA	21-11-2022	To	25-11-2022
10)	MR. A DUTTA	14-11-2022	To	21-11-2022
11)	MR B P BORAH	14-11-2022	To	17-11-2022
12)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
13)	MR. S K SINGH	14-11-2022	To	25-11-2022
14)	MS. M PAUL	15-11-2022	To	18-11-2022
15)	DR. R SARMAH	15-11-2022	To	18-11-2022
16)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
17)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
18)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
19)	MR. J P SHARMA	21-11-2022	To	22-11-2022
20)	MR. M MAHANTA	17-11-2022	To	18-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Thursday,17th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 23**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
45	AB/3395/2022 B/O	ABDUR RASID @ ABDUL ROSHID @ ROSHID ALI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
<b>HEARING</b>				
46	Crl.A./103/2021 (AT 2:00 PM), PART-HEARD, WITH LCR 2 FILES, P.B.-1, FIXED	SHRI NAVEEN KUMAR @ NAVEEN PRAKASH AND ANR <b>Versus</b> UNION OF INDIA AND ANR	MS. S K NARGIS MS N DAS MS. A MESEN	SC, CUSTOMS

LEAVE NOTE OF ADVOCATES FOR 17/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
5)	MR. R P SINGH	15-11-2022	To	25-11-2022
6)	MR I AHMED	14-11-2022	To	18-11-2022
7)	MS. S SARMA	12-11-2022	To	04-12-2022
8)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
9)	MR J CHOPRA	21-11-2022	To	25-11-2022
10)	MR. A DUTTA	14-11-2022	To	21-11-2022
11)	MR B P BORAH	14-11-2022	To	17-11-2022
12)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
13)	MR. S K SINGH	14-11-2022	To	25-11-2022
14)	MS. M PAUL	15-11-2022	To	18-11-2022
15)	DR. R SARMAH	15-11-2022	To	18-11-2022
16)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
17)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022

18)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
19)	MR. J P SHARMA	21-11-2022	To	22-11-2022
20)	MR. M MAHANTA	17-11-2022	To	18-11-2022



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST (I)

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**[ For Thursday,17th November 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
73	WP(C)/4389/2020 FIXED AT 2:00 P.M.	GAUTAM LAHKAR AND 2 ORS <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 8 ORS	MR. S BORA MR. D P MANDAL MS J RAJKUMARI	MR G N SAHEWALLA (R7) MD ASLAM MR D SENAPATI (R7) MR P NAYAK, SC, GMDA AND GMC MR. MANAS J MISRA MR. A CHETIA (R7) MS. S. TODI (R7) MR H K SARMA (R7) SC, G M D A SC, GMC
	<b>WITH</b> I.A.(Civil)/3363/2022 <b>in</b> WP(C)/4389/2020	M/S N.K. HOTEL <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 10 ORS A	MR G N SAHEWALLA MR. P DEKA MR H K SARMA	SC, GMC SC, GMC

LEAVE NOTE OF ADVOCATES FOR 17/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR H S KALSI	09-11-2022	To	19-11-2022
4)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
5)	MR. R P SINGH	15-11-2022	To	25-11-2022
6)	MR I AHMED	14-11-2022	To	18-11-2022
7)	MS. S SARMA	12-11-2022	To	04-12-2022
8)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
9)	MR J CHOPRA	21-11-2022	To	25-11-2022
10)	MR. A DUTTA	14-11-2022	To	21-11-2022
11)	MR B P BORAH	14-11-2022	To	17-11-2022
12)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022



13)	MR. S K SINGH	14-11-2022	To	25-11-2022
14)	MS. M PAUL	15-11-2022	To	18-11-2022
15)	DR. R SARMAH	15-11-2022	To	18-11-2022
16)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
17)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
18)	MR. A BHATTACHARYA	18-11-2022	To	18-11-2022
19)	MR. J P SHARMA	21-11-2022	To	22-11-2022
20)	MR. M MAHANTA	17-11-2022	To	18-11-2022